

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 194 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

06/25.06.2020: Mrs. Vipul Divya, learned A.P.P prays for some time to furnish information to this Court whether the cognizance has been taken twice or not?

List this case in usual course after the Court functions physically.

Let the name of Mrs. Vipul Divya, learned A.P.P, be shown in the cause list.

Anu/

(ANANDA SEN, J.)